

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Company Appeal (AT) (Insolvency) No. 1512 of 2019

IN THE MATTER OF:

Mrs. Nazia Yusuf Izuddin

...Appellant

Versus

Vishal Sethi & Anr.

...Respondents

Present

For Appellants: Appeared but attendance not marked.

**For Respondents: Mr. Shashwat Parihar, Advocate for Respondent
No.1 with Mr. Vishal Sethi.**

ORDER

23.01.2020 Post the Appeal 'for orders' on the top of the list [above admission (fresh cases)] on **24th January, 2020**.

[Justice S. J. Mukhopadhaya]
Chairperson

[Shreesha Merla]
Member (Technical)